

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 03.06.2015

OA No. 291/00334/2015

Mr. Amit Mathur, counsel for applicant.

Heard learned counsel for the applicant. He submits that the applicant has been promoted to the post of PGT (Chemistry) vide order dated 21.04.2015. She was allotted Jaipur Region. She has been posted to JNV, Baran. He also submits that due to the family circumstances, the applicant may be posted to JNV, Nagaur where the post of PGT (Chemistry) is lying vacant. He further submits that the applicant has filed a representation to this effect on 22.04.2014 to the respondent no. 3, which has not yet been decided.

Therefore, in the interest of justice, the respondent no. 3 is directed to decide the representation of the applicant dated 22.04.2015 within a period of one month from the date of receipt of a copy of this order by a reasoned and speaking order according to the provisions of law. The respondent no. 3 is also directed to keep the post of PGT (Chemistry), JVN, Nagaur, vacant if it has not been filled so far till the decision is taken on the representation of the applicant as directed above.

The applicant shall furnish a copy of this order along with copy of paper book of this O.A. to the respondent no. 3.

With these observations and directions, the present Original Application is disposed of with no order as to costs.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat